

**Title:** Motion of consideration of Taxation Laws (Amendment) Bill, 2000. (Bill passed)

MR. CHAIRMAN: Now, we would take up consideration motion of Taxation Laws (Amendment) Bill.

The question is:

"That the Bill further to amend the Finance Act, 2000 and the Income-Tax Act, 1961, be taken into consideration. "

*The motion was adopted.*

----

MR. CHAIRMAN: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That clause 2 to 5 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 to 5 were added to the Bill.*

*Clause 1, the Enacting Formula and the Title were added to the Bill.*

----

SHRI YASHWANT SINHA: I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

*The motion was adopted.*

----

2027 hours

The Lok Sabha then adjourned till Eleven of the Clock  
on Wednesday, December 20, 2000/Agrahayana 29, 1922 (Saka).

-----